

(2020) 01 NCLAT CK 0056

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 1351 Of 2019

Qvc Exports Pvt. Ltd.

APPELLANT

Vs

United Tradeco Fzc
And Anr

RESPONDENT

Date of Decision: Jan. 28, 2020

Acts Referred:

- Insolvency And Bankruptcy Board Of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 - Regulation 37(1)(i)
- National Company Law Appellate Tribunal Rules, 2016 - Rule 11
- Insolvency And Bankruptcy Code, 2016 - Section 31, 60, 362, 482
- Code Of Civil Procedure, 1908 - Section 152

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Hon'ble Judges: Venugopal M, J; Kanthi Narahari, Member (Technical); V.P. Singh, Member (Technical)

Bench: Full Bench

Advocate: Abhijeet Sinha, Aditya Shukla, Nitin Kumar Chahar, Piyush Singh

Final Decision: Allowed

Judgement